

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 290/TT/2022

Subject	:	Petition for approval of tariff of two non-ISTS Lines, namely 220 kV Joda-Ramchandrapur (SC) and 220 kV SC Jindal-Jamshedpur (DVC) lines of OPTCL and inclusion in PoC (Point of Connection) Charges and Losses.
Date of Hearing	:	20.12.2022
Coram	:	Shri I. S. Jha, Member Shri Arun Goyal, Member Shri P. K. Singh, Member
Petitioner	:	Orissa Power Transmission Company Limited (OPTCL)
Respondents	:	Jharkhand State Electricity Board & Ors.
Parties Present	:	Shri R.K Mehta, Advocate, OPTCL Ms. Himanshi Andley, Advocate, OPTCL

Record of Proceedings

Instant petition has been filed by OPTCL for approval of tariff of two non-ISTS Lines, namely 220 kV Joda-Ramchandrapur (SC) and 220 kV SC Jindal-Jamshedpur (DVC) lines of OPTCL carrying inter-State power and inclusion in PoC charges as per order dated 12.5.2017 in Petition No. 12/SM/2017.

2. The learned counsel for the Petitioner submitted the Commission vide order dated 22.6.2018 in Petition No. 155/TT/2017 has already approved the tariff for these transmission assets for 2014-19 tariff period and accordingly prayed to approve the tariff for the 2019-24 tariff period. He further submitted that notice has been served upon the Respondents.

3. The Commission directed the Respondents to file their reply by 9.1.2023 on affidavit with an advance copy to the Petitioner, who may file rejoinder, if any, by 20.1.2023. The Commission further observed that no further extension of time will be allowed and directed the parties to comply with the directions within the specified timeline.



4. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

(V. Sreenivas)
Joint Chief (Law)

